

Allotment of Diesel to Andhra Pradesh

*853. SHRI G. S. REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the total amount of diesel allotted to Andhra Pradesh between January and June, 1980; and

(b) how does it compare with allocations in the previous two years?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The total quantity of high speed diesel oil allotted to Andhra Pradesh between January and June 1980 was about 359000 metric tonnes.

(b) The system of making monthly allocation of high speed diesel (HSD) to States/Union Territories, including Andhra Pradesh, was introduced for the first time with effect from 1st October, 1979. Accordingly, it is possible to indicate only the figures of sales of diesel in Andhra Pradesh for the period January—June during the years 1978 and 1979 which are as under:—

Andhra Pradesh

(Figures in Metric Tonnes)

Year	Sales
1978 (January - June)	297300 (Approximate)
1979 (January— June)	323670

आकाशवाणी के केन्द्रों से कृषि कार्यक्रम का प्रसारण

*854. श्री राजनाथ सोनकर शास्त्री : क्या सूचना और प्रसारण मंत्री यह बनाने को कृपा करेंगे कि :

(क) आकाशवाणी के कितने केन्द्रों से कृषि और ग्रामीण विकास कार्यक्रमों का प्रसारण होता है और उन पर कितना व्यय होता है ;

(ख) क्या कृषि और ग्रामीण कार्यक्रमों में अथवा उसके ढांचे में परिवर्तन करने का कोई प्रस्ताव है और यदि हां, तो उसकी रूप रेखा क्या है और यह परिवर्तन कब तक लाया जायेगा ; और

(ग) क्या इन कार्यक्रमों में कार्यरत कर्मचारियों की नियुक्तियाँ और पदोन्नतियाँ अन्य कार्यक्रमों में कार्यरत कर्मचारियों की भाँति की जाती हैं और यदि नहीं, तो उसके क्या कारण हैं ?

सूचना और प्रसारण तथा पूति और पुनर्वास मंत्री (श्री बसन्त साठे) : (क) अस्सी आकाशवाणी केन्द्र ग्रामीण कार्यक्रम प्रसारित करते हैं जिनमें कृषि और ग्रामीण विकास सम्बन्धी प्रसारण भी शामिल है इनमें से, 60 केन्द्रों में फार्म और गृह यूनिट है जो ग्रामीण तथा कृषि कार्यक्रमों की देखरेख करती है। जहाँ तक इन कार्यक्रमों पर किए गए खर्च का सम्बन्ध है, इन लागतों को अलग से निकालना संभव नहीं है, क्योंकि ऐसे कार्यक्रम केन्द्रों की सामान्य गतिविधि का अंग होने है जो बहुत से अन्य कार्यक्रम प्रसारित करने है और जिन के लिए विद्युत प्रभारों, स्थान और तकनीकी सुविधाओं, आदि के लिए सामान्य खर्चा होता है।

(ख) कृषि ग्रामीण कार्यक्रमों अथवा उनके ढांचे में कोई परिवर्तन लाने का फलहाल कोई प्रस्ताव नहीं है। तथापि, कार्यक्रमों में सुधार एक मतन प्रक्रिया है और कार्यक्रमों की आवश्यकताओं के अनुसार जब भी आवश्यक महसूस किया जाता है, परिवर्तन किए जाते हैं।

(ग) फार्म और गृह यूनिटों में कार्यरत कर्मचारियों तथा फार्म रेडियो रिपोर्टर्स और फार्म रेडियो अधिकारियों का अलग संवर्ग है और नियुक्तियाँ और पदोन्नतियाँ इन पदों के लिए निर्धारित भर्ती नियमों के अनुसार की जाती हैं। अन्य कार्यक्रमों के लिए नियुक्त कर्मचारियों तथा ट्रांसमिशन एक्जीक्यूटिवों, कार्यक्रम एक्जीक्यूटिवों के अलग अलग भर्ती नियम हैं जो उनकी नियुक्तियाँ और पदोन्नतियाँ विनियमित करते हैं। चूँकि दोनों संवर्गों के लिए भर्ती नियम भिन्न हैं, अतः उनकी नियुक्तियाँ और पदोन्नतियाँ समान ढंग से करने का प्रश्न नहीं उठता।

Death of Miners in Bihar

*856. SHRI JYOTIRMOY BOSU: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that 11 miners were killed in accident in Bihar recently; and

(b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). On 3-7-1980 an accident occurred at Gopalichuk Colliery in Bihar, as a result of roof fall, resulting in the death of 4 persons and injury to 8 others.

Orders for Power Protection Relays and Equipment

*857. SHRI TRIDIB CHAUDHURI: Will the Minister of ENERGY AND COAL be pleased to state:

(a) is it a fact that nearly ninety per cent of all orders from the electric power generating and distributing agencies of Government for power protection relays and equipment are being placed on a foreign-owned multinational company while Indian owned manufacturers are starving for orders; and

(b) what steps Government propose to take in order that Government orders for these relays and

equipment are fairly distributed between all manufacturers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). A statement indicating the name of various firms manufacturing the power protection relays in the country, their collaborators, equity of collaborator, licenced and installed capacity, production during 1977, 1978 and 1979 which would indicate the extent of orders these firms are getting, is attached. The extent of orders a particular manufacturer bags depends on the performance of the equipment, cost effectiveness, delivery schedule, etc., the general procedure of State Electricity Boards being to invite open tenders and placing the orders on technically acceptable lowest offer. With commencement of production in the new units licenced by the Government, in this field, even loading should be expected